

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA NO. 51/2015

IN

CP NO. 14/59/2015

RT No.59/Chd/Pb/2016

Ashish Chopra

...Petitioner

Versus.

M/s Anant Tools Pvt. Ltd. & Ors.

...Respondents

Present:- None for petitioner.

Mr. Anuj Chopra, Director in person for respondents.

To be listed along with CP No. 127 (ND)/2015 / RT No.
11/Chd/Pb/2016 on 15.05.2017 for arguments.

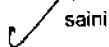


(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Krishan)
Member (Technical)

April 07, 2017



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